

## RAJYA SABHA

Wednesday, the 27th October, 1999/5th Kartika, 1921 (Saka)

The House met at eleven of the clock Mr. Chairman *in the Chair*.

### **PROCLAMATION UNDER ARTICLE 356 OF THE CONSTITUTION**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI CHENNAMANENI VIDYASAGAR RAO): Sir, I lay on the Table,  
under clause (2) of article 356 of the Constitution, a copy (in English and  
Hindi) of the proclamation G.S.R. No. 419 (E) issued by the President on the  
9th June, 1999, revoking the Proclamation made by him on the 10th  
February, 1999, in relation to the State of Goa, under clause (2) of the said  
article.

[Placed in Library. *See* No. LT. 3/99]

### **PAPERS LAID ON THE TABLE**

#### **Notifications of the Ministry of Home Affairs**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI CHENNAMANENI VIDYASAGAR): Sir I lay on the Table:

I. (A). A copy each (in English and Hindi) of the following notifications of  
the Ministry of Home Affairs under sub-section (3) of section 136 of the  
Indo-Tibetan Border Police Force Act, 1992:—

- (i) G.S.R. No. 467 (E) dated 29.6.99 publishing the Indo-Tibetan  
Border Police Force, Follower Cadre (Group 'C' Posts)  
Recruitment Rules, 1999.
- (ii) G.S.R. No. 468 (E) dated 29.6.99 publishing the Indo-Tibetan  
Border Police Force, (Education, Development and  
Rehabilitation Cadre) Recruitment Rules, 1999.
- (iii) G.S.R. No. 469 (E) dated 29.6.99 publishing the Indo-Tibetan  
Border Police, Pioneer Cadre (Group 'B' and 'C' posts)  
Recruitment Rules, 1999.
- (iv) G.S.R. No. 470 (E) dated 29.6.99 publishing the Indo-Tibetan  
Border Police Force, Tailor Cadre Recruitment Rules, 1999.
- (v) G.S.R. No. 471 (E) dated 29.6.99 publishing the Indo-Tibetan  
Border Police Force Gardener Cadre (Group 'C' Posts)  
Recruitment Rules, 1999.
- (vi) G.S.R. No. 472 (E) dated 29.6.99 publishing the Indo-Tibetan  
Border Police Force, Veterinary Cadre (Group 'C') Recruitment  
Rules, 1999.